

22.11.2022

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 01

DIVISION BENCH-I

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

Meeting Link :-

<https://delhihighcourt.webex.com/meet/dhcecourtvc3>

AT 10:30 A.M.

1.LPA 376/2021	NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR	JAI SAHAI ENDLAW,SUBHODAY BANERJEE
CM APPLN.36044/2021	VS	ASHISH KUMAR,SANJAY SHARAWAT
CM APPLN.36046/2021	SAVITA DEVI MAHAVIDYALAYA AND ANR	DIVYANK RANA,AKASH SAHRAYA
		ASHOK KUMAR

COURT NO. 42

HON'BLE MR. JUSTICE C.HARI SHANKAR

To join hearing please click the link given below:-

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt19>

1. CM(M) 1140/2022	FUTURE COUPONS PRIVATE LIMITED & ORS.	DAYAN KRISHNAN,RISHI AGRAWALA
CM APPLN. 45939/2022	VS	PRANJIT BHATTACHARYA, SANJEEVI SHESHADRI
CM APPLN. 45940/2022	AMAZON.COM NV INVESTMENT HOLDINGS LLC & ANR.	SUKRITH SETH, RAJIV NAYAR, AMIT SIBAL
CM APPLN. 45941/2022		NAKUL DEWAN, ANAND S. PATHAK, AMIT KR. MISHRA
		SHASHANK GAUTAM, VIJAY PUROHIT
		SREEMOYEE DEB, MOHIT SINGH
		DEVNA ARORA, ANUBHUTI MISHRA
		SHIVAM PANDEY, SAMRIDHI HOTA
		DIDON MISRI, PRATIK JHAVERI, NIKITA BANGERA
		FAIZEN MITHIWALA, VIJAYENDRA PRATAP SINGH
		RDACHIT BAHL, ROOPALI SINGH
		ABHIHANN JHA, PRIYANK LADOIA
		TANMAY SHARMA, CHETAN CHAWLA
		ABHISAR VIDYARTHI, SMARIKA SINGH
		ANOOP RAWAT, SAURAV PANDA
		YASHNA MEHTA, SAIFUR RAHMAN FARIDI
		MOHANA NIJHAWAN

2. CM(M) 1141/2022	FUTURE COUPONS PRIVATE LIMITED & ORS.	DAYAN KRISHNAN,RISHI AGRAWALA
CM APPLN. 45942/2022	VS	PRANJIT BHATTACHARYA, SANJEEVI SHESHADRI
CM APPLN. 45943/2022	AMAZON.COM NV INVESTMENT HOLDINGS LLC & ANR.	SUKRITH SETH ,GOPAL SUBRAMANIAM,
CM APPLN. 45944/2022		RAJIV NAYAR, AMIT SIBAL
		NAKUL DEWAN, ANAND S. PATHAK, AMIT KR. MISHRA
		SHASHANK GAUTAM, VIJAY PUROHIT
		SREEMOYEE DEB, MOHIT SINGH
		DEVNA ARORA, ANUBHUTI MISHRA
		SHIVAM PANDEY, SAMRIDHI HOTA
		DIDON MISRI, PRATIK JHAVERI, NIKITA BANGERA
		FAIZEN MITHIWALA, VIJAYENDRA PRATAP SINGH
		RDACHIT BAHL, ROOPALI SINGH

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PRONOUNCEMENT OF JUDGEMENT

ABHIHANN JHA, PRIYANK LADOIA
TANMAY SHARMA, CHETAN CHAWLA
ABHISAR VIDYARTHI, SMARIKA SINGH
ANOOB RAWAT, SAURAV PANDA
YASHNA MEHTA, SAIFUR RAHMAN FARIDI
MOHANA NIJHAWAN

COURT NO. 27

HON'BLE MR. JUSTICE JASMEET SINGH

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

AT 10:30 A.M.

1. BAIL APPLN.1395/2022

MEENAKSHI @ MEENU
VS
STATE (GOVT. OF NCT OF DELHI)

L.S. CHAUDHARY, AJAY CHAUDHARY
PARAMBIR SINGH, VISHESH KUMAR
AASHNEET SINGH

COURT NO. 24

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

CLICK TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc2>

AT 10:30 A.M.

1. W.P.(C)13086/2021
CM APPLN.41287/2021

MOTHER DAIRY FRUIT AND VEGETABLE PVT LTD
VS
SATPAL SINGH

VIVEK SOOD, FIROZ KHAN
AKASH GODHVANI, PRIYA GAUR

COURT NO. 25

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

AT 10:30 A.M.

1. CRL.REV.P. 414/2018

STATE (GNCTD)

..... Petitioner

Through: Mr. Manoj Pant, APP for State with SI Sita Ram, P.S. Karawal Nagar.

Versus

MD. JABBAR

..... Respondent

Through: None.

2 CRL.M.C. 664/2020 & CRL.M.A. 2756/2020

DHANWANTI @ DHANPATI & ANR. Petitioners

Through: Counsel (appearance not given)

versus

THE STATE & ORS. Respondents

Through: Mr. Satish Kumar, APP for the State with SI Prince Kumar, P.S. Hauz Khas and ASI Amrish, P.S. Maidan Garhi.

Mr. Varun Jain, Advocate for respondent/complainant with complainant.

3. CRL.M.C. 4774/2022 & CRL.M.A. 19237/2022 (stay)

HARDEEP Petitioner

Through: Mr. Mukesh Kumar Sharma, Advocate.

versus

STATE Respondent

Through: Mr. Naresh Kumar Chahar, APP for the State with SI Amit

4. CRL.REV.P. 757/2022

DHARMENDER HOODA Petitioner

Through: Mr. Ravindra Kanth and Mr. Puran Chand, Advocates

versus

THE STATE OF NCT OF DELHI & ORS. Respondents

Through: Mr. Manoj Pant, APP for the State with SI Gayatri, P.S. BHD Nagar.

5. CRL.REV.P. 976/2018

STATE Petitioner

Through: Mr. Manoj Pant, APP for State with SI Murari Lal, P.S. DBG Road, Delhi.

versus

PRAMOD KUMAR Respondent

Through: Mr. Prince Arora and Mr. Gagan Kumar, Advocates.

6. CRL.REV.P. 602/2022 & CRL.M.A. 18571/2022

KUMUD CHAWLA & ORS. Petitioners

Through: Mr. Angad Ahluwalia and Mr. Kushal Choudhary, Advocates

versus

THE STATE NCT OF DELHI & ANR. Respondents

Through: Mr. Naresh Kumar Chahar, APP for the State with SI Prem Pal Singh, CAW Cell, Central District, Delhi

Mr. Manish Pradeep and Mr. Loveleen Kaithwas, Advocates for Respondent no.2

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PRONOUNCEMENT OF JUDGEMENT

7. W.P.(CRL) 2236/2022

AJIT KUMAR

..... Petitioner

Through: Mr. Vikas Arora, Ms. Radhika Arora and Mr. Siddharth Singh, Advocates with petitioner.

versus

STATE (NCT OF DELHI)

..... Respondent

Through: Ms. Rupali Bandhopadhya, ASC for the State with Mr. Akshay Kumar and Mr. Abhijeet Kumar, Advocates.

8. W.P.(CRL) 2237/2022

AJIT KUMAR

..... Petitioner

Through: Mr. Vikas Arora, Ms. Radhika Arora and Mr. Siddharth Singh, Advocates with petitioner.

versus

STATE (NCT OF DELHI)

..... Respondent

Through: Ms. Rupali Bandhopadhya, ASC for the State with Mr. Akshay Kumar and Mr. Abhijeet Kumar, Advocates.

HIGH COURT OF DELHI

REGISTRAR (LISTING)

21.11.2022

/////

22.11.2022

FOR PRONOUNCEMENT OF JUDGMENT (ORIGINAL JURISDICTION)

COURT NO.45 (OS-I)

SECOND FLOOR NEW COURTS BLOCK

HON'BLE MR. JUSTICE NAVIN CHAWLA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE SEND SMS OR WHATS APP TO MR. VINEET KUMAR GARG (PH: 8448937833) ASSISTANT REGISTRAR AND MR. BHUPENDER KUMAR, ACM(PH: 8527360194) TO HON'BLE MR. JUSTICE NAVIN CHAWLA.]

EMAIL: cmvineet.dhc@gov.in OF COURT MASTER TO HON'BLE MR. JUSTICE NAVIN CHAWLA

Click below to join the VC: <https://delhihighcourt.webex.com/join/dhcecourtv5>

FOR PRONOUNCEMENT OF JUDGMENT AT 10.30 A.M

1. CS(COMM) 176/2020	DS CONFECTIONERY PRODUCTS LIMITED Vs. NIRMALA GUPTA AND ANR	VAISHALI MITTAL, ROHIN KOOLWAL
2. I.A. 7825/2022 I.A. 9523/2022 I.A. 13279/2022 I.A. 14991/2022 I.A. 14992/2022 In CS (COMM) 328/2022	SUN PHARMACEUTICAL INDUSTRIES LTD Vs. DWD PHARMACEUTICALS LTD	SACHIN GUPTA, SWATI MEENA, YASHI AGRAWAL, DARPAN WADHWA, KARAN BAJAJ, RUPIN BAHL, NEELAKSHI

COURT NO. 51(OS-F)

FIRST FLOOR, NEW COURTS BLOCK

HON'BLE MR. JUSTICE AMIT BANSAL

NOTE: SUPPLEMENTARY PASS OVER MATTERS SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, Mr. VIRENDRA SINGH (PH.9990450425), ACM TO HON'BLE MR. JUSTICE AMIT BANSAL.]

EMAIL: cmajaikumar.dhc@gov.in OF COURT MASTER TO HON'BLE MR. JUSTICE AMIT BANSAL

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<http://delhihighcourt.webex.com/meet/dhcecourtv12>

FOR PRONOUNCEMENT OF JUDGMENT

1. CS (COMM) 521/2020 I.A. 25/2022 I.A. 26/2022 I.A. 5672/2022 I.A. 5710/2022 I.A. 5711/2022	ARORA TOOLS PVT LTD Vs. VARDEX TOOLINGS PRIVATE LIMITED & ORS.	MOHIT CHAUDHARY, KUNAL SACHDEVA, PARKHAR MITHAL, SHUBHAM KULSHRESTHA, PINAK BHAGWAT, FARHAD DALAL, AMAN VARMA.
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22.11.2022

FOR PRONOUNCEMENT OF JUDGMENT (ORIGINAL JURISDICTION)

COURT NO. 50 (OS-G)
FIRST FLOOR, NEW COURTS BLOCK
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO neelam.rawat@dhc.nic.in
OF COURT MASTER TO HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

FOR PRONOUNCEMENT OF JUDGMENT AT 2.15 PM

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| 1 | I.A. 17698/2022
I.A. 17699/2022
In CS(OS) 2183/2010
(Disposed-off Case) | RAM SHARMA
Vs. ASHOK KUMAR SHARMA & ORS | RANJEET KUMAR. |
| 2. | I.A. 16344/2018
I.A. 16575/2019
In CS(OS) 1324/2012 | NILOFAR SINGH
Vs. PRAMOD DANG & ANR | PRAVEEN K.SHARMA, SAHIL NAGPAL,
M.P.BHARGAVA, AASHU TYAGI, RAJIV
K.NANDA, ADITYA WADHWA, ADYA JHA. |
| 3. | I.A. 25953/2015
I.A. 16071/2022
In CS(OS) 1527/2002 | SHRI KISHAN CHAND DAAS & ORS.
Vs. M/S KUONI TRAVEL (INDIA) LTD. | ARUN MOHAN, ARVIND BHATT, RISHIKA
ARORA, SWASTIKA SINGH, RITIKA
CHOUBEY, ANITA REKHA KUMAR, AMAN
LEEKHA. |
